

ADULTERATION OF GHEE

*326. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the attention of Government has been drawn to an article in the July, 1952 issue of the *Journal of Scientific and Industrial Research* embodying the result of the analysis of prevailing samples of Ghee in Bangalore and Mysore where it has been found that only 9 per cent. was Ghee; 33 per cent. had no trace of Ghee; 33 per cent. had only trace of Ghee and 25 per cent. contained mere 50 per cent. of Ghee;

(b) if any such analysis has been done at any other place and if so, the result thereof; and

(c) what steps, if any, Government propose to take to stop adulteration of Ghee in India?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Government are aware of the contents of the article referred to.

(b) The information is being collected and will be laid on the Table of the House when received.

(c) At present ghee is graded under 'Agmark' on a voluntary basis by certified packers under the provisions of the Agricultural Produce (Grading and Marking) Act, 1937, and the rules framed thereunder. If all ghee produced in the country is to be graded according to Agmark standards it will be necessary to make such grading compulsory and prohibit the sale of ungraded ghee. As a first step in this direction, certain amendments of the Agricultural Produce (Grading and Marking) Act, 1937, so as to make grading of agricultural Produce mandatory and to provide for deterrent penal action against offenders are already under the consideration of the Government. A further measure which is under consideration is the introduction of the compulsory use of phytosteryl acetate (P.A.) test for all ghee graded under the 'Agmark Scheme'.

Shri Jhulan Sinha: May I know, Sir, if Government have, in this connection, considered the question of banning the manufacture and sale of *Vanaspatti* in this country?

Dr. P. S. Deshmukh: They have decided not to ban it.

Shri Dabhi: May I know whether it is a fact that the Ghee Adultera-

tion Committee has recommended that all *Vanaspatti* should be coloured with a view to minimising the chances of adulteration of ghee with *Vanaspatti*?

Dr. P. S. Deshmukh: Yes, Sir. That recommendation has been there. It is being actively considered.

Shri Sarangadhar Das: May I know if there were any 'Agmark' samples among those that were tested in Bangalore, and found to be adulterated?

Dr. P. S. Deshmukh: I would like notice of the question.

INDIGENOUS SYSTEM OF MEDICINE

*327. **Prof. Agarwal:** Will the Minister of Health be pleased to state what steps are being taken by Government to encourage indigenous systems of medicine, specially the Ayurvedic system and Naturopathy?

The Deputy Minister of Health (Shrimati Chandrasekhar): The Government of India have decided to establish a Central Institute of Research in Indigenous Systems of Medicine at Jamnagar and have also constituted a Governing Body and a Scientific Advisory Council for running the Institute. A grant of Rs. 1 lakh was paid to the Institute in 1951-52 and a further sum of Rs. 4 lakhs has been provided in the current year's budget for the same purpose. State Governments are encouraging the Ayurvedic system of medicine by running Ayurvedic institutions and also by giving financial assistance to some privately managed such institutions. In this connection the attention of the hon. Member is invited to the answer given to Shri Nar Deo Snatak's Starred Question No. 1079 on the 23-3-1950. Government have not so far examined the question of Nature Cure. They are awaiting the recommendations of the Planning Commission.

Prof. Agarwal: May I know when this Central Institute is likely to start, and what will be the different branches of research?

The Minister of Health (Rajkumari Amrit Kaur): The Institute has already started, and naturally, it will be for those in charge of it to say on which branches of research they will first concentrate.

Shrimati A. Kale: May I know if the Government is paying any attention to chromeopathy as suggested by me?

Rajkumari Amrit Kaur: No, Sir.

Shri B. S. Murthy: May I know whether the hon. Minister is aware that there has been a school of Indian Medicine for the last 25 years in Madras, and which has been promoted as a college three years ago? In view of this, may I know why Madras has not been chosen as a fit place for founding the Central Institute?

Mr. Speaker: It is a matter of argument. It will require long statements of facts and comparisons as to why the Central Institute was put up at Jamnagar. I do not allow that. I look upon it as an argument.

Pandit Munishwar Datt Upadhyay: What is the percentage of the expenditure on medicines that is being devoted to Ayurvedic system at present?

Rajkumari Amrit Kaur: The State Governments are autonomous in the matter of health. I have not got the figures with me which could furnish the answer required by the hon. Member.

LAND RECLAIMED IN CENTRAL INDIA AND HIMALAYAN FOOTHILLS

*328. **Shri M. S. Gurupadaswamy:** (a) Will the Minister of Food and Agriculture be pleased to state what is the total extent of land reclaimed in Central India and Himalayan foothills by jungle-clearance operations conducted by the Government of India?

(b) What is the total amount spent for these operations?

(c) What are the various uses to which the land reclaimed has been put?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) By its Jungle Clearance operations the Central Tractor Organisation has made available for cultivation an area of approximately 20,000 acres in Uttar Pradesh up to date. Besides, tree-felling operations, preparatory to ploughing work, have been completed on an additional area of 9,741 acres. No jungle-clearance operations have so far been carried out anywhere else by the Government of India.

(b) The total expenditure incurred on the Jungle Clearance operations up to the end of the last operational season is approximately Rs. 62,59,000.

(c) The land is used for agricultural purposes after reclamation.

Shri M. S. Gurupadaswamy: May I know, Sir, whether the Government has got any plan or scheme

for conducting jungle clearance operations?

Dr. P. S. Deshmukh: No, Sir.

Shri M. S. Gurupadaswamy: May I know, Sir, what is the amount spent for each acre cleared from the jungle?

Dr. P. S. Deshmukh: It comes to about Rs. 200 per acre.

Shri M. S. Gurupadaswamy: May I know, Sir, how the land that has been reclaimed by clearance has been disposed of so far?

Dr. P. S. Deshmukh: I do not know how it has been disposed of. It is the U.P. Government which asked us to do it, and they are going to pay for it.

Pandit Munishwar Datt Upadhyay: Is it a fact that a large area in U.P. was cleared without any expenditure?

Dr. P. S. Deshmukh: I do not know.

Shri Barman: Is it a fact that the U.P. Government is trying to reclaim land with the help of elephant tractors, and if so, has the Government ascertained the comparative costs?

Dr. P. S. Deshmukh: No, I have not ascertained.

Shri Damodara Menon: Has the Government any plan to introduce co-operative farming in the area cleared?

Dr. P. S. Deshmukh: I do not know.

Shri Nambiar: May I know, whether in view of Vanamahotsava, this jungle clearance will be stopped?

MONITORING STATIONS

*329. **Shri S. C. Samanta:** Will the Minister of Communications be pleased to state:

(a) how many monitoring stations have already been opened in India and where they are located;

(b) how many more stations are proposed to be set up in the near future;

(c) whether all conditions according to Post and Telegraph Regulations etc., have been fulfilled; and

(d) what was the cost of installations of those stations?